

BEFORE SHRI R.RAGUPATHI, ADDITIONAL SECRETARY & FIRST APPELLATE
AUTHORITY
(Under Section 19 of RTI Act, 2005)
MINISTRY OF LAW & JUSTICE:DEPARTMENT OF LEGAL AFFAIRS
Room No. 419, 'A' Wing,
Shastri Bhavan, New Delhi-110 001

Appeal No.23(13)2012-IC

Dated: 29.02.2012

IN THE MATTER OF:

Shri Rajeshwar Prasad,
76, Paras Majestic,
E-8, Trilanga, Nr. Rajiv Gandhi College,
Bhopal-462016.

Appellant

Versus

Central Public Information Officer,
Ministry of Law & Justice,
Department of Legal Affairs,
Shastri Bhavan, New Delhi.

Respondent

DATE: TWENTY NINTH FEBRUARY TWO THOUSAND AND TWELVE

ORDER

29.02.2012

This appeal was taken up for hearing ON 15/2/2012

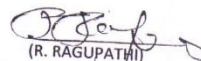
2. The Appellant was present. From the Respondent side Shri Nirmal Singh, CPIO, Shri Inder Kumar, Addl LA, Shri D. Chaudhary, US, Shri Jagdish Kumar, SO(IC) were present.

3. The Appellant-Applciant filed an RTI application dated 24.11.2011 seeking information on 14 points relating to ITAT. Respondent-CPIO has furnished the information, vide, his letter dated 05/01/2012. Aggrieved by the information supplied by the Respondent-CPIO, he preferred the present appeal dated 26/01/2012 received on 01/02/2012.

4. On perusal of records placed before me and the comments furnished by the Respondent-CPIO, I am of the opinion that necessary information has been furnished by the Respondent-CPIO, vide, his letter dated 05/01/2012. In view of the same, the appeal is dismissed being devoid of merits.

5. Appeal dismissed.

6. In case, the Appellant is not satisfied/convincing with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhavan, Bhikaji Cama Place, New Delhi-110066 within the time period as prescribed under the provision of RTI Act, 2005.


(R. RAGUPATHI)

Additional Secretary & Appellate Authority

Imp/rev
Ag/13/12
Copy to:

- 1) Shri Rajeshwar Prasad, 76, Paras Majestic, E-8, Trilanga, Bhopal-462016. (By Speed Post)
- 2) Shri Nirmal Singh, CPIO, D/o Legal Affairs, 'A' Wing Shastri Bhavan, New Delhi.
- 3) Shri Jagdish Kurmar, SO, Impl. Cell, D/o Legal Affairs, Shastri Bhavan, New Delhi.

CAPIO

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